

Appendix - I

(To be submitted before the Registrar General)

Paste  
Passport size  
Photograph

Application for being enrolled as Advocate On Record of Patna High Court.

1. Name : \_\_\_\_\_
2. Father's Name : \_\_\_\_\_
3. Date of Birth : \_\_\_\_\_
4. Qualification : \_\_\_\_\_
5. Registration No. with date : \_\_\_\_\_
6. Name of Association of : \_\_\_\_\_  
which he/she is a member \_\_\_\_\_
- 7.(a) Present Address : \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
- (b) Residential Address: \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
8. Name of the Clerk : \_\_\_\_\_  
and his address \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
9. Name and address of: \_\_\_\_\_  
Sr. Advocate making \_\_\_\_\_  
recommendation Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_

Specimen Signatures of the Applicant

1. \_\_\_\_\_
2. \_\_\_\_\_

Signature of the Applicant

Signature of Sr. Adv./Adv. On Record  
making recommendation

Place : \_\_\_\_\_  
Date : \_\_\_\_\_

Signature of the Registrar General  
Patna High Court.

Appendix -II

To,

The Registrar General,  
Patna High Court, Patna.

Sir,

I am enclosing herewith my bio-data in proper format  
alongwith recommendation made by Sr. Advocate/Advocates on record  
having seven years experience for registration as an " Advocate on  
Record".

Yours faithfully,

Address:.....

.....

.....

Phone/Mobile No:.....

.....

Dated:.....